NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.111/ BB/2017	-	Admission	14	Katwa Construction Company Ltd.

SL. NAME (IN CAPITAL) & PHONE NUMBER NO.

SIGNATURE

REPRESENTATION TO WHOM

SANJEEV. R. KULKARNI KATWA CONSTRUCTION COMPANY LIMITED

9886985108

ORDER

PCS for petitioner is present. Matter is listed today for admission. Registry raised objections, PCS for petitioner is directed to comply those objections. List

it on 27/09/2017

MEMBER(J)

MEMBER(T)